

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
DEPARTMENT OF HEALTH & FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1963
TO BE ANSWERED ON 6TH DECEMBER, 2024**

BLOOD DONATION CARD

1963. SMT. MANJU SHARMA

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state.

- (a) whether the Government proposes to allow the use of blood donation card by the donors to donate blood to other people also on humanitarian grounds in addition to receiving blood for their family members in need;
- (b) if so, the details thereof; and
- (c) the nature of relationship for which a blood donor card holder is likely to receive blood at present times?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): Public Health, being a State subject, it is primarily responsibility of State Governments to establish Blood centers to meet blood requirement.

The Government's focus is to promote voluntary, non-remunerated blood donation based on altruistic principles. While blood donation cards can be used for first-degree relatives of the donor, extending their use to non-relatives might potentially encourage commercialization of blood donation.

However, the use of donor cards for non-relatives is a policy decision and left to the discretion of the state.
